in DIZ area, New Delhi specifically in Sector 'D'; if so, the reasons therefor:

- (b) whether the hand pumps sanctioned for Sector 'D' Mandir Marg have since been installed;
- (c) if not, the reasons therefor and the steps being taken to instal these pumps without further delay; and
- (d) the other emergent measures being taken to tide over this crisis in DIZ area specifically in Sector 'D'?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DE-VELOPMENT (SHRI M. ARUNA-CHALAM): (a) There is a general shortage in Delhi due to overall shortage in the bulk supply of water. This shortage gets aggravated during the summer season due to power break-down, voltage fluctuations, less availability of raw water, and/or diversion of water during fire fighting operations.

- (b) and (c) The NDMC had sanctioned 3 hand-pumps for Sector-D, out of which one is already installed. The remaining two could, not, however, be installed, due to the soil being of boulder collapsible strata and therefore, the attempts to instal these pumps was abundoned.
- (d) The CPWD propose to bore two tubewells in the area in addition to the existing ones, to augment the supply of water in Sector-D. It has also taken up with the NDMC for sanctioning an additional connection for augmenting water supply to Sector-D.

Temples in Hamirpur and Jhansi

- 3407. SHRI V. N. SHARMA: Will the Minister of HUMAN RE-SOURCE DEVELOPMENT be pleased to state:
- (a) whether the temples in Hamirpur and Jhansi are being maintained properly by Archaeological Survey of India;
- (b) if not, the steps proposed to be taken by the Government for the maintenance of these temples properly which are of the national and historical importance; and
- (c) the amount spent by the Archaeological Survey of India on the maintenance of these temples during the last three years with details thereof?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) There are no Centrally Protected Temples in the cities of Hamirpur and Jhansi.

- (b) Does not arise.
- (c) Does not arise.

Development of Siddha System of Medicine

3408. SHRI R. KANAGA GO-VINDARAJULU: Will the Minister of HEALTH AND FAMILY WEL-FARE be pleased to state:

(a) whether the Central Council for Research in Ayurveda and Siddha is neglecting Siddha System of medicines and is treating it as a subordinate system of Ayurvedic; and (b) if so, the steps the Government propose to take for the development of Siddha System as a separate entity?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D. K. THARADEVI SIDDHARTHA): (a) No, Sir.

- (b) Government have taken the following major steps for development of Siddha System of Medicine:—
 - (i) The Central Council for Research in Ayurveda and Siddha is conducting research programme in Siddha System of Medicine. 14 Institutes/units under the Council are engaged in research in this system of medicine.
 - (ii) Two Departments of Government college of Siddha Medicine at Palayamkottai have been upgraded for Post-graduate training in Maruthuvam and Gunapadam.
 - (iii) Under the Central Government Health Scheme, one unit each at Madras and New Delhi have been established for providing treatment according to Siddha system to the beneficiaries.
 - (iv) A Siddha Pharmacopoeia Committee has been constituted to prepare standards formulary and pharmacopoeia of drugs of this system. The first volume of siddha formulary has already been published.
 - (v) Drug and Cosmetics Act was further amended in 1982 and

Siddha System has been shown as a separate system of medicine in that Act.

Situation of Pandav Nagar Colony in Delhi

3409. DR. LAL BAHADUR RAWAL: Will the Minister of UR-BAN DEVELOPMENT be pleased to state:

- (a) whether it is a fact that Pandav Nagar Colony which is near the factory of Mother Dairy in Patpar Ganj in Shahdara Zone of Delhi is located in the rural area of Ghronda Neemka;
- (b) whether it has since been declared as urban area covering the old abadi as well as the entire revenue estate of the Ghronda Neemka Village as per Gazette of India Notification dated March 8, 1986, Part II, Section III, sub-section (ii) of SO-991;
- (c) whether another area named Ghronda Neemka does not exist near the Mother Dairy plant in Patpar Ganj of Shahdara Zone, Delhi as per revenue records and Pandav Nagar Colony is situated only in Ghronda Neemka; and
- (d) if so, the factual position in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DE-VELOPMENT (SHRI M. ARUNA-CHALAM): (a) Pandav Nagar Colony is situated in the rural area of Gharonda Neemka Bangar.

(b) Government of India have extended the provisions of Delhi Rent Control Act, 1958 to the village Ghronda Neemka vide notification